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বাজপত্র

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The Assam Gazette

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EXTRAORDINARY

প্রাপ্ত কর্তৃক দ্বারা প্রকাশিত

PUBLISHED BY AUTHORITY

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No. 87 Dispur, Saturday, 30th August, 1946, 8th Bhadra,
1908 (S. E.)

GOVERNMENT OF ASSAM

ORDERS BY THE GOVERNOR

LEGISLATIVE DEPARTMENT ; LEGISLATIVE BRANCH

NOTIFICATION

The 30th August 1946

No.LGL.153/86/20.—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT No: XI OF 1986

(Received the assent of the Governor on 30th August, 1986)

THE SALARY AND ALLOWANCES OF THE LEADER
OF OPPOSITION IN THE ASSAM LEGISLATIVE
ASSEMBLY (AMENDMENT) ACT, 1986.

An
Act

to amend the Salary and Allowances of the Leader
of Opposition in the Assam Legislative Assembly Act,
1978.

Preamble. Whereas it is expedient to amend the Salary
and Allowances of the Leader of Opposition in the
Assam Legislative Assembly Act, 1978, hereinafter
called the principal Act, in the manner
hereinafter appearing ;

It is hereby enacted in the Thirty-Seventh Year
of the Republic of India as follows :—

Short title and commencement. 1.(1) This Act may be called the Salary and
Allowances of the Leader of Opposition in the
Assam Legislative Assembly (Amendment) Act, 1986.

(2) This Act shall come into force on the
first day of September, 1986.

Amendment of Section 3 of Assam Act VI of 1978. 2. In the principal Act, for Section 3, the
following shall be substituted, namely :—

Salary of the Leader of Opposition. “3. There shall be paid to the Leader of
Opposition, a salary of rupees two thousand five
hundred per mensem.”

Amendment of Section 8 of Assam Act VI of 1978. 3. In the principal Act, in Section 8, sub-
section (3) and the proviso thereunder shall be
deleted.

MD. SAADULLAH,
Secretary to the Govt. of Assam,
Legislative Department.